

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 31st DAY OF OCTOBER, 2000

Original Application No. 521 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

P.K.Sharma,a/a 44 years, son of
Shri Vishnu Kumar Sharma,
R/o H-355-F, Railway Hatha Colony
Muradabad.

... Applicant

(By Adv: Shri T.S.Pandey)

Versus

1. Union of India through General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Divisional Railway manager,
Northern Railway,Moradabad
Division, Moradabad.
3. Senior Divisional Operating Manager
Moradabad Division,Northern Railway
Moradabad.
4. Senior Divisional personnel Officer,
Northern railway Moradabad Division
Moradabad.

... Respondents

(By Adv: Shri Prashant Mathur)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

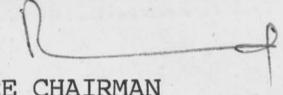
By means of this application u/s 19 of the A.T.Act,1985 applicant has prayed for quashing the panel list dated 12.1.2000 and the order dated 27.4.2000 by which his representation dated 15.2.2000 has been rejected. We have gone through the order dated 27.4.2000. However, we do not find any finding on the point raised by the applicant that six of other Section controllers who were working on adhoc basis were regularised by the respondents on 18.5.1989. The contention of the applicant is that he was promoted as Section Controller on adhoc basis by order dated 2.10.1985 and he is continuing on the post since then. More than 15 years have passed and he is entitled for regularisation on the post like others. In our opinion, as this point has not been

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decided by the DRM while passing impugned order dated 27.4.2000, it shall be just and proper to ask him to decide this part of the representation of the applicant by a reasoned order within a month from the date a copy of this order is filed before him. The application is accordingly disposed of with a direction to the respondent no.2 to decide the question mentioned above which only survives between the parties at present. No order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 31.10.2000

Uv/